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## Sadar And Subdivisional Hospitals Act, 1955

## 20 of 1955

## [09 September 1955]

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#### Sadar And Subdivisional Hospitals Act, 1955

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PREAMBLE

An Act to provide for the taking over of certain Sadar and Subdivisional hospitals by the State Government with a view to the better promotion of public health.

It is hereby enacted in the Sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For the Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 26th July, 1955, Pt. IVA, pages 1102-1103; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 12th August, 1955; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council, held on the 18th August, 1955.

### **<u>1.</u>** Short title and commencement :-

(1) This Act may be called the Sadar and Subdivisional Hospitals Act, 1955.

(2) It shall come into force<sup>1</sup> on such date as the State Government may, by notification in the Official Gazette, appoint.

1. The Act was brought into force with effect from the 15th July, 1956, vide Notification No. Medl./5233/IH-24/56, dated the 5th July, 1956, published in the Calcutta Gazette, dated the 12th July, 1956, Pt. I, page 2681.

# 2. Definitions :-

In this Act, unless the context otherwise requires,-

(a) "appointed day" means the date appointed under sub section(2) of section 1;

(b) "the said hospitals" means the Sadar and Subdivisional hospitals described in the Schedule and includes any dispensaries attached to such hospitals.

# 3. Transfer :-

As from the appointed day,-

(1) (a) the said hospitals together with all lands, buildings, erections, fixtures, furniture, equipments, stores, drugs, monies, contracts, debts and all other assets and liabilities thereof shall, subject to sub-section (2), stand transferred to the State Government;

(b) the said hospitals shall be run by the State Government as State Hospitals;

(c) persons employed in the said hospitals and continuing in office immediately before the appointed day shall, as from that day, be deemed to be employees of the State Government and the terms and conditions of their service shall be such as may be determined by the State Government having regard to the terms and conditions of their service as in force before that day;

(2) all endowments and trust funds, created solely or substantially for the purpose of the maintenance or improvement of the said hospitals, shall stand transferred to and be administered by the Official Trustee, West Bengal:

Provided that the income from every such endowment and trust fund shall be credited to the State Government and shall be applied by the State Government for the purposes for which the endowment or the trust fund, as the case may be, was created, subject to the conditions attached to such endowment or trust fund and to the rights and privileges of the beneficiaries thereof.

# 4. Removal of difficulties :-

If any difficulty arises in giving effect to the provisions of this Act or

the rules made thereunder, the State Government may take such steps or issue such orders as it deems necessary for the removal of the difficulty.

## 5. Rules :-

The State Government may make rules for carrying out the purposes of this Act.

#### **SCHEDULE** 1

THE SCHEDULE

#### THE SCHEDULE. [See section 2(b)] Description of the Hospitals.

Name of the Hospital	District	Sub- divisional town.	Area (approximately).	Boundary (N- North, S-South, E- East, W-West).
1	2	3	4	5
			Acres.	
1. Dr. Bholanath Boses Hospital- Subdivisional. Hospital.	24-Parganas	Barrackpore	2.83	N-Plot Nos. 621,622,623,626,629 and 592. S-Plot Nos. 2474, 2470-72, 2479 and 2469 (part). E- Plot Nos. 591,1472,636,637, 1474,2482, 2481,2485 and 2479. W-Plot Nos. 629,630,621 (part), 2473, 2474,2565 and B. T. Road and Municipal Road.
2. Barasat Subdivisional Hospital.	Ditto	Barasat	2.1	N-Government School. S-Municipal tank and sweepers quarters. E-Municipal Burial Ground Road. W-Municipal K. N. C. Road.
3. Basirhat Subdivisional Hospital.	24-Parganas	Basirhat	1.72	N-Plot Nos. 4928 of Basirhat Post Office, 4923 of Jayanta Roy Chowdhury, 4921 of 24-Parganas District Board and 4922 of

				Basirhat Municipality. S-Plot Nos. 4932 of Moni Mohan Dey and 4931 of Suresh Chandra Bose and Dinanath Dey Lane. E-Station Road from Calcutta-Itinda Road to Basirhat Railway Station. W-Plot Nos. 4922 of Basirhat Municipality and 4903 of Basirhat Municipal Tank and unused path to said tank.
4. Bongaon Subdivisional Hospital.	Ditto	Bongaon	1	N-S.D.Os Bungalow. S-District Boards Bungalow. E-Civil Court. W-Chakdah Road via Rahapara Road.
5. Diamond Harbour Sub- divisional Hospital.	Ditto	Diomond Harbour	2.21	N-Railway lands. S-Central Co- operative Bank. E-Railway lands. W-Calcuttta- Diamond Harbour Road.
6. Krishnagar Sadar Hospital.	Nadia	Krishnagar	2.03	N-Monmohan Ghose Street. S-New Rood, Part II. E-D.L.Roy Road. W-New Road, Part II.
7. Ranaghat Subdivisional Hospital.	Ditto	Ranaghat	.35	<ul> <li>N-Subhas Avenue</li> <li>(formerly Ferry Fund</li> <li>Road), Plot No.</li> <li>2159.</li> <li>S-Plot No. 2226 of</li> <li>late Monmatha Nath</li> <li>Pramanicks holding.</li> <li>Plot No. 2222 of late</li> <li>Kshetra Nath</li> <li>Chatterjees holding.</li> <li>E-Municipal Lane,</li> <li>Plot No. 2223.</li> <li>W-Dispensary Lane,</li> <li>Plot No. 2227.</li> </ul>
8.	Murshidabad	Berhampore	9.33	N-Hospital North

Berhampore Sadar Hospital.				Road and London Mission. S-Kotwali Road. E-Hospital East Lane. W-Netaji Subhas Road.
9. Kandi Subdivisional Hospital.	Murshidabad	Kandi	5.31	N-Fallow land. S-Kandi Main Road. E-Path. W-Municipal Road.
10. Jangipur Subdivisional Hospital.	Ditto	Jangipur	1.30	N-Municipal Road. S-Holding Nos. 309 and 310 2nd plot and holding No. 437. E-Municipal Road and Plot No. 299. W-Hospital Tank and Municipal Road.
11. Lalbagh Subdivisional Hospital.	Ditto	Lalbagh	.35	N-Jitendra Narayan Roy holding Nos. 32 and 33 and Municipal Road. S-Jubilee Hall, Murshidabad Municipality and Municipal land. E-Jitendra Narayan Roy holding Nos. 32 and 33, Municipal Road, Samarendra Nath Roy and others holding No. 34, Bandhab Samity holding No. 39 and Municipal land. W-Municipal Road.
12. Balurghat Sadar Hospital	West Dinajpur	Balurghat	2.46	N-Cinema Hall, Plot No. 400. S-Municipal Road and Khari. E-Plots Nos. 399, 393, 394, 396 and 392. W-Plots Nos. 438 and 445.
13. Malda Sadar Hospital.	Malda	Malda	1.67	N-Daily Bazar and shops. S-G. T. School with hostel and Santal Hostel. E-Circuit House and Collectors

				residence. W-Malda Zilla School and Students Hostel.
14. Jalpaiguri Sadar Hospital	Jalpaiguri	Jalpaiguri	7.72	N-Marwari Boys School. S-Depot. E-District Board Road. W-River Karala.
15. Alipurduar Subdivisional Hospital.	Ditto	Alipurduar	3.41	N-House of Bipin Dutta. S-Garden of Jogendra Mookerjee. E-Khasmohal Road. W-North-East Railway Line.
16. Darjeeling Victoria Hospital.	Darjeeling	Darjeeling	1.8	N-Hospital Store, Municipal Plot Nos. 19 and 20. S-Brahma Samaj Building, Laldighi Municipal land and Mount Pleasant Road. E-Dispensary Road and Mount Pleasant Road. W-Botanical Garden Road.
17. Kurseong Subdivisional Hospital.	Ditto	Kurseong	1.4	N-B.H.C. Road and Dakbungalow. S -Burdwan Road. E-Paterson Road. W-Portion D.H.C. Road.
18. Siliguri Subdivisional Hospital.	Ditto	Siliguri	3.23	N-Road No. 2. S-Kutchari Road. E-Private houses and Works and Buildings Department Offices. W-Road No. 1.
19. Howrah General Hospital.	Howrah	Howrah	3.31	N-Magistrates Court Compound Road. S-Nityadhan Mookherjee Road. E-Rishi Bankim Road. W-Church Road or Hospital Road. Silver Jubilee

				Maternity Ward- Extension of Howrah General Hospital. N-Howrah District Board Office. S-Nityadhan Mookherjee Road. E-Church Road or Hospital Road. W-Idga land of Howrah Maidan.
20. Uluberia Subdivisional Hospital.	Ditto	Uluberia	1.45	N-Plot Nos. 737 and 667. S-O.T. Road. E-Plot No. 737. W- Uluberia Town.
21. Chinsurah Imambara Hospital.	Hooghly	Chinsurah	3.231	N-Subdivisional Officers (Works and Buildings) Office. S-Hospital Road. E-P. D. Sen Road. W-Kachari Road.
22. Serampore Walsh Hospital- Subdivisional Hospital	Hooghly	Serampore	1.975	N-High Street. S-Hospital Lane. E-Serampore Fire Station Office. W-House of Mr. Samuel Bose.
23. Arambagh Subdivisional Hospital.	Ditto	Arambagh	.582	N-Arambagh Municipal Office (Plot No. 7). S-Medical Officers Quarters (Plot No. 16). E-Sub-Jail (Plot No. 10). W-Embankment Road (Plot No. 2).
24. Bijoy Chand Hospital (formerly known as Burdwan Fraser Hospital).	Burdwan	Burdwan	13	N-Bank Sarbamangala (Drain, Aftab Avenue). S-Plots of Dharani Dhar Chatterjee, Lalit Mohan Bhattacharjee, Tank of Jagannath Haldar and plot of Kalipada Dey. E-Raj Dispensary

25. Asansol L. M. Hospital.	Ditto	Asansol	2.6	Road. W-Hatisala, Mithapukur Lane and Plots of Kalipada De and Bhupati Podder. N-Netaji Subhas Road (formerly Dr. Nichol Road). S-Hari Bhattacharjee Road. E-House of Mrs. Roy.
2 6. Kalna Subdivisional Hospital.	Ditto	Kalna	2.04	W-Public Lane. N-Guptipara Road. S-Land of Tarak Sil and Janarddan Nandi. E-Land of Khairan Bibi and Tank of Kundu Chowdhury. W-Church Road.
27. Katwa Subdivisional Hospital.	Ditto	Katwa	1.78	N-Fallow Land. S-Municipal Land. E-District Board Road. W-Court compound and Paddy land.
28. Midnapore K.E.M. Hospital.	Midnapore	Midnapore	17.584	Main Hospital- N-Red Cross Building. S-Station Road. E-Vidyasagar Road and Plot No. 2044. W-Puratan Patit (Plot No. 2010 and Davis Tank Road). Assistant Surgeons quarters- N-Station Road. S-Khal (Nala). E-Nala (Drain). W- Jack Pauls motor garage.
29. Jhargram Subdivisional Hospital.	Midnapore	Jhargram	7.1	N-Subdivisioal Officers residence. S-Feeder Road. E-Proposed land for extension of Hospital. W-Jhargram Main Road.
30. Ghatal	Ditto	Ghatal	.54	N-Mohini Mondal

Subdivisional Hospital.				Road. S-Mohini Mondal Road. E- Vidyasagar Road. W- Mohini Mondal Road.
31. Contai Subdivisional Hospital.	Ditto	Contai	3.58	N-Road in Plot Nos. 322, 324 and 328 of Hatabari. S-Road in Plot No. 302 of Hatabari. E-Plot Nos. 327 and 326 of Shri Abanti Maity. W-Road in Plot No. 320 of Hatabari.
32. Tamluk Subdivisional Hospital.	Ditto	Tamluk	.82	N-Tamluk-Panskurah Road. S-Office of Tamluk Panskurah Motor Association and Plot No. 2139. E-Tamluk-Panskurah Road and Plot Nos. 2135 and 2136. W-Municipal drain and Plot Nos. 2131,2117,2119, 2384 and 2123.
33. Bankura Sadar Hospital	Bankura	Bankura	5.63	N-1st Feeder Road. S-Bustee. E-1st Feeder Road. W- Patpur Road.
34. Vishnupur Subdivisional Hospital.	Ditto	Vishnupur	14.48	N-Municipal Plot Nos. 2103 and 2614 and Plot Nos. 2132, 2134, 2143,2164, 2165,2168, 2171-73. S-Plot Nos. 2188- 90,2186, 2162, 2644,2641 and 2177. E-Midnapore Loop Road- Plot No. 2613. W-Plot Nos. 2116- 20,2122, 2125-26 and 2128.
35. Sun Sadar Hospital.	Birbhum	Suri	5.03	N-Plot No. 21 (Road) and Plot No. 34 (Excise building). E-Plot Nos. 23,56 and 217 (Roads). NW, SE- Plot No. 55

				(Road)
36.	Ditto	Rampurhat	1.23	N-Plot Nos. 222,221
Rampurhat				and 1027.
Subdivisional				S-Plot Nos. 237,238
Hospital.				and 239.
				E-Hatisala Tank (Plot
				No. 233). W-Bolpur-
				Rajgram Road.